

ITEM NO.1

COURT NO.4

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).5882/2015

M/S VODAFONE WEST LIMITED THR.ITS AVP,GAURAV MALHOTRA Appellant(s)

VERSUS

UNION OF INDIA, DEPARTMENT OF TELECOMMUNICATIONS Respondent(s)

(With appln.(s) for ex-parte stay and office report)  
(For final disposal)

WITH C.A. No.5911/2015

(With appln.(s) for ex-parte stay and Office Report)

C.A. No.5929/2015

(With appln.(s) for ex-parte stay and Office Report)

C.A. No.5930/2015

(With appln.(s) for ex-parte stay and Office Report)

C.A. No.5931/2015

(With appln.(s) for ex-parte stay and Office Report)

C.A. No.5934/2015

(With appln.(s) for stay and Office Report)

C.A. No.5957/2015

(With appln.(s) for stay and Office Report)

C.A. Nos.5832-5852/2015

(With Office Report)

C.A. No.5909/2015

(With appln.(s) for ex-parte stay and Office Report)

C.A. No.6002/2015

(With appln.(s) for stay and Office Report)

C.A. No.5997/2015

(With appln.(s) for stay and Office Report)

C.A. No.6003/2015

(With appln.(s) for stay and Office Report)

C.A. No.6004/2015

(With appln.(s) for stay and Office Report)

C.A. No.6012/2015

(With appln.(s) for ex-parte stay and Office Report)

C.A. No.6010/2015

(With appln.(s) for stay and Office Report)

C.A. No.6009/2015

(With appln.(s) for stay and Office Report)

C.A. No.5998/2015

(With appln.(s) for stay and Office Report)

C.A. No.6011/2015

(With appln.(s) for stay and Office Report)

C.A. No.5996/2015

(With appln.(s) for stay and Office Report)

C.A. Nos.6328-6399/2015

(With appln.(s) for stay and Office Report)

C.A. D 24028/2015

(With appln.(s) for c/delay in re-filing appeal and condonation of delay in filing appeal and Office Report)

C.A. D 24025/2015

(With appln.(s) for c/delay in filing appeal and Office Report)

C.A. D 26891/2015

(With appln.(s) for condonation of delay in filing appeal and Office Report)

C.A. Nos.6888-6895/2015

(With appln.(s) for ad-interim ex-parte stay and bringing on record additional documents and exemption from filing c/c of the impugned judgment and Office Report)

C.A. Nos.6183-6255/2015

(With appln.(s) for exemption from filing c/c of the impugned judgment and Office Report)

C.A. Nos.8009-8017/2015

(With appln.(s) for stay and Office Report)

Date : 30/09/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s) Mr.K.K.Venugopal, Sr.Adv.  
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Mr.Anupam Mishra, Adv.  
Mr.Shashi Mathews, Adv.  
Ms.Hitakshi Mittal, Adv.  
Mr.Kishore Kunal, Adv.  
Mr.Abeer Kumar, Adv.  
Mr.Shashwat Bajpai, Adv.  
Mr.Neil Hildreth, Adv.

In CA 6888-6895/15 Mr.Gopal Jain, Sr.Adv.  
Mr.Mahesh Agarwal, Adv.  
Ms.Shally Bhasin, Adv.  
Mr.Lakshmeesh Kamath, Adv.  
Mr.Chaitnya Safaya, Adv.  
Mr. E. C. Agrawala, Adv.

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Mr.V.P.Bhatia, Adv.  
Mr.Atul N., Adv.  
Mr.Harsh Kaushik, Adv.  
Mr.Vaibhav Choudhary, Adv.  
Ms.Chinmayee Chandra, Adv.

In CA 6328-6399/15 Mr.K.K.Venugopal, Sr.Adv.  
Mr.Manjul Bajpai, Adv.  
Mr.Ranjit B.Raut, Adv.  
Ms. Bina Gupta, Adv.  
Mr.S.Bajpai, Adv.

Mr.Meet Malhotra, Sr.Adv.  
Mr.Sunil Kumar Jain, Adv.  
Mr.Kaushik Chaudhury, Adv.  
Mr.Akarsh Garg, Adv.

Upon hearing the counsel the Court made the following  
O R D E R

Delay condoned.

Let notices be issued in all the matters and the service  
be effected before the next date of hearing.

Liberty to serve through the learned counsel appearing  
for the rival parties before this Court.

List for hearing in January, 2016.

(SATISH KUMAR YADAV)  
AR-CUM-PS

(RENUKA SADANA)  
COURT MASTER